

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 228/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KAMTA SINGH

Respondent(s)

Date : 05-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR (Present)
Mr. Rajesh H., Adv. (Not Present)

For Respondent(s)

Mr. V. N. Raghupathy, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, the matter be processed for listing before the Hon'ble Court under the rules.

SURINDER S. RATHI
Registrar

MG